

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JANUARY, 2015**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>MAIN CASES :-</b>	01.01.2015									31.01.2015
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	8060	0	0	54	54	0	0	22	22	8092
2	CIVIL SECOND APPEAL	3913	0	0	52	52	0	0	35	35	3930
3	EXECUTION FIRST APPEAL	33	0	0	2	2	0	0	0	0	35
4	EXECUTION SECOND APPEAL	8	0	0	0	0	0	0	0	0	8
5	CIVIL MISC. APPEAL	25857	0	6	301	307	0	10	1011	1021	25143
6	CIVIL REVISION	255	0	0	19	19	0	0	3	3	271
7	CIVIL REVIEW	608	0	20	54	74	0	3	11	14	668
8	INCOME TAX REFERENCE	48	0	4	0	4	0	1	0	1	51
9	OTHER TAX REFERENCE	206	0	11	0	11	0	2	0	2	215
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	23	0	0	0	0	0	0	0	0	23
12	INCOME TAX APPEAL	2931	0	32	0	32	0	4	0	4	2959
13	WEALTH TAX APPEAL	49	0	0	0	0	0	0	0	0	49
14	SALES TAX REVISION	1266	0	0	5	5	0	0	24	24	1247
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	123	0	0	1	1	0	0	1	1	123
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	32	0	0	3	3	0	0	0	0	35
19	COMPANY APPLICATION	244	0	0	2	2	0	0	12	12	234
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	46	0	0	0	0	0	0	1	1	45
22	ELECTION PETITION	5	0	0	0	0	0	0	1	1	4
23	SPECIAL APPEAL (CIVIL)	51	0	1	0	1	0	0	0	0	52
24	SPECIAL APPEAL (WRITS)	4132	0	123	0	123	0	144	0	144	4111
25	CIVIL CONTEMPT	2973	0	5	115	120	0	3	73	76	3017
26	CIVIL WRITS	47437	0	84	1751	1835	0	121	795	916	48356
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	668	0	0	11	11	0	1	13	14	665
	<b>TOTAL (A)</b>	<b>98974</b>	<b>0</b>	<b>286</b>	<b>2370</b>	<b>2656</b>	<b>0</b>	<b>289</b>	<b>2002</b>	<b>2291</b>	<b>99339</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	2	0	0	0	0	0	1	0	1	1
2	CRIMINAL APPEAL	18705	0	31	53	84	0	93	1	94	18695
3	CRIMINAL REVISION	5388	0	0	188	188	0	0	18	18	5558
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	5184	0	0	518	518	0	0	573	573	5129
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1708	0	0	1421	1421	0	0	1280	1280	1849
6	CRIMINAL CONTEMPT	29	0	0	0	0	0	0	0	0	29
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	74	0	22	0	22	0	22	0	22	74
9	CRIMINAL LEAVE TO APPEAL	392	0	4	48	52	0	1	1	2	442
10	CRIMINAL WRITS	147	0	0	25	25	0	0	26	26	146
	<b>TOTAL (B)</b>	<b>31630</b>	<b>0</b>	<b>57</b>	<b>2253</b>	<b>2310</b>	<b>0</b>	<b>117</b>	<b>1899</b>	<b>2016</b>	<b>31924</b>
	<b>TOTAL (A+B)</b>	<b>130604</b>	<b>0</b>	<b>343</b>	<b>4623</b>	<b>4966</b>	<b>0</b>	<b>406</b>	<b>3901</b>	<b>4307</b>	<b>131263</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	242	0	0	10	10	0	0	4	4	248
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	76	0	0	13	13	0	0	9	9	80
4	CRIMINAL TRANSFER	56	0	0	7	7	0	0	1	1	62
	<b>TOTAL (C)</b>	<b>375</b>	<b>0</b>	<b>0</b>	<b>30</b>	<b>30</b>	<b>0</b>	<b>0</b>	<b>14</b>	<b>14</b>	<b>391</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>130979</b>	<b>0</b>	<b>343</b>	<b>4653</b>	<b>4996</b>	<b>0</b>	<b>406</b>	<b>3915</b>	<b>4321</b>	<b>131654</b>